NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : CP/6/2016

NAME OF THE PETITIONER(S)

: Mathew Koshy

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FOR. I.M. NAIDU & W.

R. Sankaranarayanan, Senior Advocate Counsel for petitioner For T. H. Vijay Prossad Practicing Company Secretary

ORDER

Counsels representing both the parties are present. Counsel for the petitioner made his submissions. Counsel for respondents prayed for time to make reply submissions. Both the counsels stated that there is a connected matter, CP 5/2016, before the Single Bench. Time is extended at request. Put up on 16.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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